

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 104
(IB)-89(ND)2018
IA-3008/2021

IN THE MATTER OF:

M/s. Gozoop Online Pvt. Ltd

...

Applicant/Petitioner

Versus

OM Pizzas and Eats India Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 22.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

IA-3008/2021: It is the fourth Progress Report submitted by the Liquidator.
The same is taken on record subject to just exceptions.

With this, **the present IA stands closed.**

- Sol -

**(L.N. GUPTA)
MEMBER (T)**

- Sol -

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**